Dr. P. C. MITRA: What are the principal essential goods smuggled into India?

Shri A. C. GUHA: I would rather like to know first what are the articles so categorised as essential goods according to the Member but I can say that luxury goods are mostly smuggled because there is strict restriction on their import.

Dr. P. C. MITRA: Name one or two.

SHRI A. C. GUHA: Gold, diamonds, watches and then all sorts of toilet articles, cosmetics, etc.

Shri H. P. SAKSENA: Do the Government of India maintain a list of habitual smugglers classified into those who have been convicted and those who have escaped from the clutches of law?

Shri A. C. GUHA: If at any time they were prosecuted then their names must be in our list and I do not think we have got any list of those who have not been prosecuted or detected.

Dr. P. C MITRA: May I take it that those essential goods that are smuggled cannot be manufactured in India?

MR. CHAIRMAN: That is your presumption.

Shri H. P. SAKSENA: What is the approximate strength of the smugglers in India?

Shri A. C. GUHA: The hon, Member may put that question to the smugglers' association.

RELEASE OF DETENUS IN PEPSU CONTESTING THE ENSUING GENERAL ELECTION THERE

- \*15. Shri PRASADARAO: Will the Minister for States be pleased to state:
- (a) the total number of persons detained under the Preventive Detention Act, 1950 in PEPSU;
- (b) whether any such persons are contesting as candidates the coming general election in that State; and

(c) if the answer to part (b) above be in the affirmative whether Government propose to release these candidates?

THE MINISTER FOR HOME AF-FAIRS AND STATES (DR. K. N. KATJU): (a) Four.

- (b) Yes.
- (c) No.

SHRI PRASADARAO: What are the charges against those detenus who are contesting the elections?

Dr. K. N. KATJU: I have not got the grounds here but the Advisory Board had confirmed the detention order.

SHRI PRASADARAO: Were any other detenus charged with the same crime released?

DR. K. N. KATJU: I want notice of that.

SHRI PRASADARAO: Is if because they are leaders of the PEPSU Kisan Sabha and because the Government wants to push through its own legislation?

MR. CHAIRMAN: That is an insinuation. The questions are over.

WRITTEN ANSWERS TO QUESTIONS

STRIKES AND LOCK-OUTS IN ORDNANCE FACTORIES DURING THE YEARS 1952 AND 1953

- 1. Shri M. VALIULLA: Will the Minister for Defence be pleased to state the number of—
  - (i) strikes; and
  - (ii) lock-outs

which occurred in ordnance factories in India during the years 1952 and 1953?